

ITEM NO.811

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30754/2024

[Arising out of impugned final judgment and order dated 22-11-2024 in WRITC No. 33687/2021 passed by the High Court of Judicature at Allahabad]

DINESH AHUJA @ CHINU & ANR.

Petitioner(s)

VERSUS

INDRAJEET AHUJA

Respondent(s)

FOR ADMISSION

Date : 04-09-2025 This petition was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Vivek Gupta, AOR

For Respondent(s) : Mr. S. Gowthaman, AOR (Mentioned by)

UPON mentioning, Court made the following
O R D E R

Not to be deleted from the date already
notified i.e. 8th September, 2025.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR